

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition for Special Leave to Appeal (C) No.901/2014

(Arising out of impugned final judgment and order dated 30-07-2013 in WP No.2046/1981 passed by the High Court of Judicature at Allahabad, Lucknow Bench)

RAM LAKHAN & ORS.

Petitioner(s)

VERSUS

SWAMI DAYAL & ORS.

Respondent(s)

Date : 11-03-2019 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KISHAN KAUL
HON'BLE MS. JUSTICE INDIRA BANERJEE

For Petitioner(s) Mr. Anurag Kishore, AOR
Mr. S.P. Vishaw P., Adv.

For Respondent(s) Mr. Vishwa Pal Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

Perused the letter circulated by learned counsel for the petitioners.

List the matter after three weeks to enable the learned counsel to file rejoinder affidavit.

(POOJA ARORA)
COURT MASTER

(ANITA RANI AHUJA)
COURT MASTER